

FORM A

PUBLIC ANNOUNCEMENT

Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF SHREEPATI BUILD INFRA INVESTMENT LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SHREEPATI BUILD INFRA INVESTMENT LIMITED
2.	Date of incorporation of corporate debtor	29.03.2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Goa
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70109GA2012PLC007213
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd. Office : Row House D, Castle Rock – Land Scape Town, Odxel, North Goa, Goa – 403 004
6.	Insolvency commencement date in respect of corporate debtor	29.10.2021 (being the date of delivery of Order by NCLT, Mumbai dated 01-11-2021)
7.	Estimated date of closure of insolvency resolution process	27.04.2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rakesh Kumar Tulsyan IBBI/IPA-001/IP-P01144/2018-19/11970
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B-4, Vinay Tower, Kranti Nagar, Lokhandwala, Kandivali East, Mumbai – 400101 tulsyanrk@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	B-4, Vinay Tower, Kranti Nagar, Lokhandwala, Kandivali East, Mumbai – 400101 cirp.shreepati@gmail.com
11.	Last date for submission of claims	12.11.2021 (14 days from the date of Initiation of CIRP)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Allottees of Residential / Commercial under Real Estate Project (Financial Creditors) of the Corporate Debtor
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mukesh Khaturia Reg. No.: IBBI/IPA-001/IP-P01216/2018-19/11925 Add.: 6B/1105 Sapphire Heights, Lokhandwala Township, Akurli Road, Kandivali – East Mumbai – 400101. Email ID: khathuria@hotmail.com 2. Nitin Kothari Reg. No.: IBBI/IPA-001/IP-P02310/2020-2021/13477 Add.: 5A/301 Alica Nagar, Lokhandwala Township, Kandivali East, Mumbai - 400101 Email ID: cakotharico@gmail.com 3. CA Kanak Jani Reg. No.: IBBI/IPA-001/IP-P01757/2019-2020/12685 Add.: 17, Sai Moreshwar Luxuria, Plot No. 74, Sector 18, Kharghar, Next to Sanjeevani International School, Navi Mumbai- 410210 Email ID: kanakjani.associates@gmail.com
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads Physical Address: B-4, Vinay Tower, Lokhandwala, Kandivali East, Mumbai – 400101.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **SHREEPATI BUILD INFRA INVESTMENT LIMITED** on 29.10.2021. The creditors of **SHREEPATI BUILD INFRA INVESTMENT LIMITED** are hereby called upon to submit their claims with proof on or before 12.11.2021 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class [specify class] in Form CA. The claims with proof are to be submitted as per following specified forms:

Form B:- For Claims by Operational Creditors Except Workmen and Employees. Form C:- For Claims by Financial Creditors.
Form D:- For Claims by A Workman or An Employee. Form E:- For Claims by Authorised Representative of Workmen and Employees.
Form F:- For Claims by Other Creditors. Copy of the above Forms can be downloaded from <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.

Date: 29.10.2021
Place: Mumbai

Sd/-
Rakesh Kumar Tulsyan
Interim Resolution Professional IBBI/IPA-001/IP-P01144/2018-19/11970

